## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:2801 ANSWERED ON:10.12.2014 REGULATOR FOR TELECOM IT AND MULTI MEDIA Chavan Shri Harishchandra Deoram

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Government proposes to revive the Communications Convergence Bill and set up a single regulatory framework for multifaceted communications, information technology and multi-media;

(b) if so, the details thereof; and

(c) the aims and objectives of the Bill along with the time by which the new framework is likely to be put in place?

## Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) Government is contemplating a new legislative framework to regulate the communication sector replacing the Indian Telegraph Act, 1885; Indian Wireless Telegraphy Act, 1933 and Telecom Regulatory Authority of India (TRAI) Act, 1997.

(b) & (c) The details of the legislative framework are being worked out by an Inter-Ministerial Group (IMG). It is difficult to set any timeline for enactment of the proposed law.